

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.277/07

Wednesday this the 18th day of July 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

C.R.Anil Kumar,
S/o.M.Chandrasekharan Pillai,
Rtd. Mail Overseer, Punalur Postal Sub Division,
Aswathy Bhavan, Panayamchary, Anchal P.O.,
Kollam District – 691 306.

...Applicant

(By Advocate Mr.M.S.Radhakrishnan Nair)

Versus

1. Sub Divisional Inspector of Post Office,
Punalur Sub Division, Punalur,
Kollam District – 691 305.
2. The Superintendent of Post Office,
Pathanamthitta Division, Pathanamthitta.
3. Union of India
represented by Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.

...Respondents

(By Advocate Mr.M.M.Saidu Muhammed,ACGSC)

This application having been heard on 18th July 2007 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

This application has been filed stating that the applicant is eligible for the post and has prescribed qualification needed for the post but he has not been appointed to the same. Briefly the facts are :- the applicant requested for a posting as GDS BPM Chalikkara Estate Branch Office or Cheruvakkal Branch Office and he was informed by Annexure A-1 order that he can apply for vacancies in GDS Cadre in any P.Os as and when such vacancies arises.

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2. Respondents in their reply statement submitted that the regular incumbent to the post of GDS MD was put off duty with effect from 6.4.2005 and the post was managed by making stop-gap arrangements. Now they had issued a notification on 13.4.2007 for filling up the post on provisional basis. The applicant in the O.A also applied for the post. The applications received have been processed and final selection made based on merit in the SSLC examination among the applicants and evaluation of cycling knowledge. The applicant was also considered along with others and final selection has been made based purely on merit.

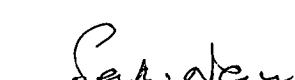
3. Respondents have enclosed the list of applicants for the post of GDS MD, Vayala Anchal with particulars of their educational qualification and marks etc. (Annexure R-1). We have perused the same. The applicant is at Serial No.21 in this list and his qualification is SSLC having 489/1200 marks with 47.5% and he has passed the cycling test. The candidate who is alleged to have been selected is a graduate (B.Com) with 77.33% and has also passed the cycling test. It is evident that the selected candidate is more meritorious than the applicant. Counsel for the applicant urged before us that the selected candidate does not know cycling. Such averments are found to be not correct from the records.

4. We do not find any merit in the case of the applicant and the same is dismissed.

(Dated the 18th day of July 2007)


K.B.S.RAJAN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN